

Hon'ble the Acting Chief Justice, Hon'ble Chairperson and Hon'ble Members of Computer Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts detailed below for maintaining zero (0) level of undated cases on NJDG as on 28.07.2017.

**Name of Courts maintaining Zero level of undated cases under NJDG as on 28/07/2017**

<i>Sl.No</i>	<i>District</i>	<i>Name of the Court Complex(es)</i>	<i>Description of the Courts</i>
<b>1</b>	<b>Bilaspur</b>	<b>Bilaspur</b>	<b>District &amp; Sessions Judge</b>
		<b>Bilaspur</b>	<b>Addl. District &amp; Sessions Judge</b>
		<b>Bilaspur</b>	<b>Chief Judicial Magistrate(CJM)</b>
		<b>Bilaspur</b>	<b>Civil Judge (Jr. Division)-cum-JMIC</b>
		<b>Ghumarwin</b>	<b>Addl. District &amp; Sessions Judge</b>
		<b>Ghumarwin</b>	<b>Civil Judge (Jr. Division)-cum JMIC</b>
		<b>Ghumarwin</b>	<b>Civil Judge (Jr. Division)-cum JMIC</b>
<b>2</b>	<b>Chamba</b>	<b>Chamba</b>	<b>District &amp; Sessions Judge</b>
		<b>Chamba</b>	<b>Addl. District &amp; Sessions Judge</b>
		<b>Chamba</b>	<b>Civil Judge(Sr. Division)-cum CJM</b>
		<b>Chamba</b>	<b>Civil Judge(Sr. Division)-cum ACJM</b>
		<b>Chamba</b>	<b>Civil Judge (Jr. Division)-cum-JMIC</b>
		<b>Chamba</b>	<b>Mobile Traffic Magistrate</b>
		<b>Dalhousie</b>	<b>Civil Judge (Jr. Division)-cum-JMIC</b>
<b>3</b>	<b>Hamirpur</b>	<b>Hamirpur</b>	<b>District &amp; Sessions Judge</b>
		<b>Hamirpur</b>	<b>Civil Judge (Jr. Division)-cum JMIC Court No 2</b>
		<b>Hamirpur</b>	<b>Mobile Traffic Magistrate</b>
		<b>Badsar</b>	<b>Civil Judge (Jr. Division)-cum-JMIC</b>
<b>4</b>	<b>Kangra at Dharamshala</b>	<b>Kangra at D.shala</b>	<b>Civil Judge (Jr. Division)-cum-JMIC -I</b>
		<b>Kangra at D.shala</b>	<b>District Legal Services Authority</b>
		<b>Kangra at D.shala</b>	<b>Mobile Traffic Magistrate</b>
		<b>Jawali</b>	<b>Civil Judge (Jr. Division)-cum-JMIC</b>
		<b>Palampur</b>	<b>Civil Judge (Sr. Division)-cum-ACJM</b>
		<b>Palampur</b>	<b>Civil Judge (Jr. Division)-cum-JMIC-II</b>
<b>5</b>	<b>Kinnaur</b>	<b>Kinnaur</b>	<b>District &amp; Sessions Judge</b>
		<b>Kinnaur</b>	<b>Addl. District &amp; Sessions Judge</b>
		<b>Kinnaur</b>	<b>Civil Judge (Sr. Division)-cum-CJM</b>
<b>6</b>	<b>Kullu</b>	<b>Kullu</b>	<b>District &amp; Sessions Judge</b>
		<b>Kullu</b>	<b>Addl. District &amp; Sessions Judge</b>
		<b>Kullu</b>	<b>Civil Judge (Sr.Divn.)-cum-CJM</b>
		<b>Kullu</b>	<b>Addl. Chief Judicial Magistrate Secretary Legal Service Authority</b>
<b>7</b>	<b>Mandi</b>	<b>Mandi</b>	<b>District &amp; Sessions Judge</b>
		<b>Mandi</b>	<b>Addl. Chief Judicial Magistrate</b>
		<b>Chachyot at Gohar</b>	<b>Civil Judge (Jr. Divn.)-cum-JMIC</b>
		<b>Jogindernagar</b>	<b>Civil Judge (Sr. Division)-cum-ACJM</b>
		<b>Karsog</b>	<b>Civil Judge (Jr. Divn.)-cum-JMIC</b>
<b>8</b>	<b>Shimla</b>	<b>Jubbal</b>	<b>Civil Judge (Jr. Divn.)-cum-JMIC</b>
		<b>Rohru</b>	<b>Civil Judge (Sr. Division)-cum-ACJM Court No I</b>

		<i>Theog</i>	<i>Addl. Chief Judicial Magistrate - cum-ACJM</i>
<b>9</b>	<b>Sirmaur</b>	<i>Sirmaur</i>	<i>Addl District &amp; Sessions Judge</i>
		<i>Sirmaur</i>	<i>Civil Judge (Sr. Divn.)-cum-CJM</i>
		<i>Paonta Sahib</i>	<i>Civil Judge (Sr. Division)-cum-ACJM</i>
		<i>Paonta Sahib</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
<b>10</b>	<b>Solan</b>	<i>Solan</i>	<i>District &amp; Sessions Judge</i>
		<i>Solan</i>	<i>Addl. District &amp; Sessions Judge-I</i>
		<i>Solan</i>	<i>Addl. District &amp; Sessions Judge-II</i>
		<i>Solan</i>	<i>Addl. District &amp; Sessions Judge (Arki)</i>
		<i>Solan</i>	<i>Civil Judge (Sr. Division)-cum-CJM</i>
		<i>Solan</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
		<i>Solan</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC-II</i>
		<i>Kasauli</i>	<i>Civil Judge (Sr. Divn.)-cum-ACJM</i>
		<i>Kasauli</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
		<i>Nalagarh</i>	<i>Civil Judge (Sr. Divn.)-cum-CJM</i>
<b>11</b>	<b>Una</b>	<i>Una</i>	<i>District &amp; Sessions Judge</i>
		<i>Una</i>	<i>Addl. District &amp; Session Judge-II</i>
		<i>Una</i>	<i>Civil Judge (Sr. Division)-cum-CJM</i>
		<i>Una</i>	<i>Civil Judge(Jr.Div)-cum-JMIC, Court No.4</i>
		<i>Una</i>	<i>Secretary , DLSA</i>
		<i>Amb</i>	<i>Civil Judge (Jr. Divn.)-cum-JMI, Court No. 3</i>